



4.2.2011

O.A. No. 534/2009

**Hon'ble Shri S. P. Singh, Member (A)**

Appl: Shri Amit Verma holding brief for Shri A. Moin.

Resp: Shri Atul Dixit.

Learned counsel for the respondents says that this case has become infructuous as the applicant has retired on 31.1.11. Since this is a transfer case, the case has become infructuous in view of the retirement of the applicant. The learned counsel for the applicant has nothing to say except that he goes by the submissions of the learned counsel for the respondents.

In view of the above position, O.A is dismissed as infructuous.

*S.P.S*  
Member (A)

~~copy of answer~~  
dated 4-2-2011  
for record  
8-2-2011